कानून भंग करने से संबंधित विचाराधीन मामले

*745 श्री जगदम्बी प्रसाद यादव: नया गृह मत्री यह बताने की कृपा करेंगे कि:

- (क) राष्ट्रपित शासन के ग्रधीन राज्यों ग्रीर संघ राज्य क्षेत्र में विभिन्न न्यायालयों में 31 जुलाई, 1973 को चोरी, डकेंती, हत्या, बलात्कार ग्रीर दंगों के कितने मामले विचाराधीन थे, श्रीर
- (ख) ऐसे मामलो की संख्या कितनी है जिनकी पुलिस द्वारा जाच पडताल की जा रही है श्रीर विचाराधीन बन्दियों की संख्या कितनी है?

†[Pending, Cases of Lawlessness

*745. SHRI J. P YADAV: Will the Minister of HOMF AFFAIRS be pleased to state:

- (a) the number of cases of theft, dacoity, munder, tape and rioting which are pending in the different Courts as on 31-7-1973 in the States under President's rule and in Union territories; and
- (b) the number of cases which are under police investigations and the number of under trial prisoners?

गृह मंत्रालय में राज्य मंत्री (धी हुण चन्द्र पन्त): (क) ग्रीर (ख) सम्बन्धित प्राधिकारियों से ग्रंपेक्षित मूचना प्राप्त की जा रही है ग्रीर उपलब्ध होने पर राज्य सभा के पटल पर रख दी जायेगी।

3-11 RSS/ND/73

Indira Brigade

*746. DR. K. MATHEW KURIAN. Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether Government are aware of the formation and functioning of 'Indira Brigade' with Malik Mohammed Mushir Alimed Khan as Commander in Chief
- (b) if so, the objectives and activities of the said Brigade and
- (c) whether it is a fact that they are including in activities which are detrimental to public interest law and order?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFTMRS (SHRIK C. PANT) (a) and (b) According to information available, the functioning of such an organisation has come to notice in some parts of Andhra Pradesh, Mysore and Uttar Pradesh. The objectives of the organisation are claimed to be inculcating of discipline among the vouth and the spreading of ideals of socialism democraty and secularism.

(c) There is no such information.

Supply of Concentrate by Coca-Cola Export Corporation to Bottlers

*747. SHRI NIREN GHOSH ·

SHRI K P. SUBRAMANIA MINON

SHRUHARSH DIO MAUANIA:

SHRI NAGESHWAR PRASAD SHAHI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND FICHNOLOGY be pleased to state.

- (a) whether Coca-Cola Export Corporation had been given permission to manufacture concentrate for supply to four bottlers in New Delhi, Bombay, Calcutta and Kanpur.
- (b) (a), the reasons for which supplies of concentrate by the Coca Cola Export Corporation to about 18 bother bottlers in India are being made; and
- (c) the quantities of concentrate supplied by the Corporation during the veats

^{†[|} English translation,